

value of ₹ 18000 crore over 3 years) through Long Term Contracting by CLW and DLW.

3.0 Instructions for bulk procurement of 37 High value items, estimated to be more than ₹ 2000 crore through Long Term Contracting, issued by Railway Board *vide* Letter No. 2016/RS(M)/PACE/pt.I dated 05-07-2017 to Zonal Railways.

In order to bring transparency in administration, Stores and Works contracts bills, instructions have been issued *vide* RBA No. 155/2017 dated 27.10.2017, which inter alia, brings out that all claims received must be invariably passed within a week and payments credited to suppliers'/contractors' account within 30 days through RTGS/NEFT or any other digital payment mode.

(b) The assessment for requirement of escalators at A1, A and C category stations with high footfall has brought out that Railway network needs more than 2000 escalators. The cost per escalator including all civil and other works is about ₹ 1 crore.

(c) and (d) Yes, Sir. CCTV cameras have so far been provided at 392 stations out of which 102 stations are covered under Integrated Security System (ISS). Further works are in progress at 102 stations under ISS and at 983 stations under Nirbhaya Fund. Provision of CCTV cameras at balance 7139 stations is also under consideration for provisioning. Proposal to provide CCTV cameras in 58,000 coaches of Suburban, Premium, Mail Express and Passenger trains is also under consideration.

Best and worst performing trains and zones

1440. SHRI RITABRATA BANERJEE:

DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways are planning to let its passengers know about the best and worst performing trains and zones by giving them ranks based on their performance and service standards; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No, Sir. However, Railways are making all efforts to keep passenger carrying trains in clean and good condition.

(b) Does not arise.

The House then adjourned for lunch at one minute past one of the clock.
